

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s).42067/2022

RAJENDRA PRATAP SINGH

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(FOR ADMISSION and I.R. and IA No.6366/2023-CONDONATION OF DELAY IN FILING and IA No.6370/2023-EXEMPTION FROM FILING O.T. and IA No.6368/2023-EXEMPTION FROM SURRENDERING WITHIN TIME)

Date : 17-02-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARAVIND KUMAR
[IN CHAMBER]

For Petitioner(s) Mr. Kamlesh Kumar Maurya, Adv.
 Ms. Priya Maurya, Adv.
 Mr. Dharmpal Saini, Adv.
 Mr. Mata Prasad Singh, Adv.
 Mr. Ranjana R. Singh, Adv.
 Mr. Om Prakash, Adv.
 Mr. Bikash Chandra, Adv.
 Mr. Sanjeev Malhotra, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

IA No.6368/2023

Issue notice.

The petitioner is also permitted to take out notice on the standing counsel.

(GAGANDEEP SINGH CHADHA)
SENIOR PERSONAL ASSISTANT

(V.M. BHATNAGAR)
ASSISTANT REGISTRAR